

IN THE HIGH COURT OF BOMBAY AT GOA**WP NO. 90 OF 2020**

**Johnny Vaz,
Thr. Its General Secretary,
Prashant Sapre.**

..... Petitioner

V e r s u s

**The Industrial Tribunal and the
Labour Court,
Panaji and anr.**

..... Respondents

Mr. Ryan Menezes, Advocate for the Petitioner.

**CORAM: DAMA SESHADRI NAIDU, J.
DATE: 27th JULY, 2020.**

ORDER:

Notice on the second respondent is awaited.

2. Post the matter on 10.8.2020.

DAMA SESHADRI NAIDU, J.

AP/-